

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 914/2016

STATE

OF U.P.

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA AND ANR.
(with appln. (s) for exemption from filing O.T.)

Respondent(s)

Date : 16/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Siddharth Sengar, Adv.
Mr. Adarsh Upadhyay, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh address of both the respondents be furnished by the
Ld. Counsel for the petitioner within two weeks' time. Notice
thereafter be issued.

List again on 24.10.2016.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
RASHI GUPTA
Date: 2016.08.17
17:30:44 IST
Reason: